

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 298 OF 2014

APPEAL NO. 86 OF 2016 & IA NO. 204 OF 2016

APPEAL NO. 87 OF 2016 & IA NO. 205 OF 2016

APPEAL NO. 89 OF 2016 & IA NO. 217 OF 2016

APPEAL NO. 105 OF 2016 & IA NO. 253 OF 2016

Dated: 1st October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of:

APPEAL NO. 298 OF 2014

Punjab State Power Corporation Ltd.

.... Appellant(s)

Versus

M/s. GNA Udyog Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Ms. Swapna Sesadri
Ms. Neha Garg
Ms. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Krishna Kant
Mr. Tajender K.Joshi for R-1

Mr. Sakesh Kumar for R-2

APPEAL NO. 86 OF 2016 & IA NO. 204 OF 2016

Punjab State Power Corporation Ltd.

.... Appellant(s)

Versus

M/s S. S. Steel Industry & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Ms. Swapna Sesadri
Ms. Neha Garg
Ms. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Krishna Kant
Mr. Tajender K.Joshi for R-1

Mr. Sakesh Kumar for R-2

APPEAL NO. 87 OF 2016 & IA NO. 205 OF 2016

Punjab State Power Corporation Ltd. **Appellant(s)**
Versus
Amtek Railcar Industries Pvt. Ltd. & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K.Ganesan
 Ms. Swapna Sesadri
 Ms. Neha Garg
 Ms. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Krishna Kant
 Mr. Tajender K.Joshi for R-1

Mr. Sakesh Kumar for R-2

APPEAL NO. 89 OF 2016 & IA NO. 217 OF 2016

Punjab State Power Corporation Ltd. **Appellant(s)**
Versus
Madhav Alloys Pvt. Ltd. & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K.Ganesan
 Ms. Swapna Sesadri
 Ms. Neha Garg
 Ms. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Krishna Kant
 Mr. Tajender K.Joshi for R-1

Mr. Sakesh Kumar for R-2

APPEAL NO. 105 OF 2016 & IA NO. 253 OF 2016

Punjab State Power Corporation Ltd. **Appellant(s)**
Versus
Arora Iron & Steel Rolling Mills Pvt. Ltd. & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K.Ganesan
 Ms. Swapna Sesadri
 Ms. Neha Garg
 Ms. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Krishna Kant
 Mr. Tajender K.Joshi for R-1

Mr. Sakesh Kumar for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **23.10.2018.**

(S.D. Dubey)
Technical Member

ts/kt

(Justice Manjula Chellur)
Chairperson